Declaration of Assets and Liabilities

					Year	
	CHAKUN	TALA DE	EVI., sprice	daughter/wife o	MIR.	CHANDRAS
ged.	SO Some and presently w	years,	belonging t	Callie n	or nidh	am sals
servio	ce and presently v	vorking as .	TON TOLK		HICHARACO.J.	
give I	herein below the d	letails of the	assets (imn	novable, moval	ble, bank balar	ice, etc.) or
myse	lf, my spouse and	dependants	* ;			
A. given	Details of move (Assets in joint of	able assets name indica	ting the exte	nt of Joint own	ership will also	have to be
Sr. Na.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	X'2' 2000 1-	¥8,0001-	रिद्धा कुमार	युजालुमारी	
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	25000/	18000/	र दिव्स इम्मार		3
(iii)	Bonds, Debentures and Shares in companies					
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	The state of the s			(186 19 19 19 Ac 46 a - 61	
(v)	Motor Vehicles (details of make, etc.)		eriotes or a			(A) P (A)
(vI)	Jewellery (give details of weight and value)	10 gm.	gold.			and the safety
(vii)	Other assets, such as values	70.00			TO CALL PERSON	les -

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

राष्ट्रणा देवी

370(70 (5270)

12.2.21

2031

of claims /

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	have to be indicated) Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Hear; Hart; Isuoaff 3.5 arcs	American Control of the Control of t		A TOTAL OFFI	Company
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Betauda Patro, 1361.59ft 1812kh	•		The second of th	
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(14)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
(¥)	Others (such as interest in property)				000000	

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	<u>e</u>	Tau Live Desp /	
(6)	(ii) Loans from financial institutions	CANFIN Home loan, Nala Rogal, Patna.	स्याप, ५५,३४२/-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		Carlotte Company	
	(b) dues to departments dealing with supply of water		Conference of the second of th	
	(c) dues to departments dealing with supply of electricity		Anna <u>20.</u> milji osti i i elektriki (20.	

	(d) dues to de					
	dealing with to		The state of the second contract the second contract to the second c			
	(e) dues to de		in the second of			
	dealing with g					
transport (including aircraft and helicopters)			Committee of the second second second			
	(f) Other dues					
	til Other does	t ii corth		-		
(b)	(i) Income Tax	includino	The second of th	The state of the s		
(0)	surcharge [Als		4000 FEEE TO 1000 TO 1			
	the assessmen			United the total of the		
	which Income		I WAS WILL B	(数)		
	filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary		AZVPD4418 B.	Act was a subtined		
				Participants of the second of		
				5.00		
			· ************************************			
	business1					
	(Iv) Property T	ах				
40000						
C.	Personal Deta	41				
GPF/C	PF/PRAN No. :	· DT	5/13-LA-1061			
Gende	¥ :	-	(M/F)			
Date	of Birth :	010	1 9 1 9 7 0 (DD/MM/YYY)			
				- Lamanari		
Class/Group :- C						
CHINOSI	ALGOP .		[A/B/C]			
Cadre	Cadre :-		BAS.			
		<u> </u>	The state of the s			
		(Full Nai	ne e.g. B.A.SBihar Administrative Service,			
		B.S.S.	Bihar Secretariat Service etc.)			
Home	District :	Bhoi	DUE			
	Themselve does	lara that th	e above details are true	to the best of my		
	t ueleby dec	dare wat w	is above details in a crew			
Know	ledge and belle	21.				
			0100 m T	2-1		
			Signature 215 Acti	9 61/		
			O L	1 000		
			Name of Employee: .Sh	glenn-lend Deni		
	01		D al	(trobandla)		
Place: Patra			Designation: Formash (Attendent)			
10.00.000			Department: Bihar Vidhan Sabha			
Date: 10:02:2020.			Department:			

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

-राष्ट्रिक्या देवारी